

MR. DEPUTY-SPEAKER : The question is :

*"Enacting Formula*

- (1) That at page 1, line 1,—  
for the word "Twentieth" the word "Twenty-first" be substituted."

*The motion was adopted.*

MR. DEPUTY-SPEAKER : The question is :

*"Clause 1*

- (2) That at page 1, line 3,—  
for the figure "1969" the figure "1970" be substituted."

*The motion was adopted.*

SHRI RAM SEWAK : I move :

"That the amendments made by Rajya Sabha in the Bill be agreed to"

MR. DEPUTY-SPEAKER : The question is :

"That the amendments made by Rajya Sabha in the Bill be agreed to"

*The motion was adopted.*

15.49 hrs.

#### CUSTOMS TARIFF BILL

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I move :

"That the Bill to consolidate and amend the law relating to customs duties, be referred to a Select Committee consisting of 30 members, namely ;— Sarvshri K. M. Abraham, R. K. Amin, Bali Ram Bhagat, R. K. Birla, Tridib Chaudhuri, Tulsidas Dasappa, Manubhai Patel, Hem Raj, Prabhu Dayal Himatsingka, Bhogendra Jha, Lakhani Lal Kapoor, S. S. Kothari, Liladhar Kotoki, J. M. Lobo Prabhu, Janeshwar Misra, M. N. Naghnoor, Trilokshah Lal Priendra Shah, T. Ram, J. Ramapathi Rao, Dr. Sankta Prasad and Sarvshri Abdul Ghani Dar, Shambhu Nath, Naval Kishore Sharma, Raghuvir Singh Shastri, Pravinsingh Natavarsinh Solanki, Venkatarao Tarodekar, P. R. Thakur, M. G. Uikey, S. K. Sambandhan ; and Chowdhary Ram Sewak, with instructions to report by the last day of the next session,"

MR. DEPUTY-SPEAKER : The question is :

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*The motion was adopted.*

MR. DEPUTY-SPEAKER : Now we shall make up the Special Marriage (Amendment) Bill. (*Interruptions.*)

श्री मधु लिमये : यह बिल पास होना चाहिए क्योंकि फिर मामले लटकते रहते हैं ।

श्री कंबर लाल गुप्त : मेरे ब्याल में ग्रन्थ हरिजन वाली रिपोर्ट पर डिबेट ले ली जाए स्पेशल मैरिज बिल हो सकता है ।... (*व्यवधान*)

MR. DEPUTY-SPEAKER : I am looking into this matter. It would take some time to think about it, about the reports of the Commissioner for Scheduled Castes and Scheduled Tribes. In the meanwhile, let us carry on with the business of the House. Give me some time to think about it. How can I just make a decision off the cuff in this way ? The Minister. (*Interruption*) I think if you all agree that these two Bills should be passed by the House without discussion, so that we can take up the next business, it could be done.

SOME HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : The Minister.